

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ
New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,
1st floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

No. NGT/WZ/Pune/ 125/2022

Dated:- 03rd March, 2022

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure including payment of court fees is also mentioned in the said Rule:

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr. No.	Application Dated	Inward Diary No. & date	Name and address
1.	02-02-2022	By e-mail	Mr. Sunil Rajore
2.	09-02-2022	By e-mail	Mr. Saroj Thakur
3.	11-02-2022	By e-mail	Mr. Santosh Kamalaksha Shetty, Q-303, Ganga Platino, Opposite to World Trade Centre, Kharadi, Pune.
4.	13-02-2022	By e-mail	Mr. K.S. Paliwal Activist, Social NGO
5.	24-01-2022	103/2022 dated 14.02.2022	Mr. Nasir Sayed, R/o. H. No. 147, Opposite Muthoot Finance, Zuarinagar, Birla, Goa- 403 726.

6.	14-02-2022	114/2022 dated 18.02.2022	Mr. Ankur Uttambhai Patel (Shabhay), Gram Panchayat Govada, Taluka- Umbergaon, District- Valsad, State- Gujarat- 396 170.
7.	20-02-2022	116/2022 dated 21.02.2022	Mr. Gopal Bhagwantrao Kolhe (Patil) Shop No. 2, Shree Apartment, Gaurai Naka, Pelhar Road, Nalasopara (East), Taluka- Vasai, District- Palghar - 401 201.
8.	31.01.2022	By e-mail	Mr. Kashyap Mansukhlal Vyas Human Rights Defender, Whistleblower, Environment Activist Forum, Mumbai.
9.	Nil	22-02-2022	Mr. Ravindra Kuber Walwade, 1616, Daulat Apartment, Ganeshnagar Road No. 4, Sangli- 416 415.
10.	25-02-2022	139/2022 dated 28.02.2022	Mr. Avinash Bhosale 761, Ponda, Ponda, North Goa, Goa
11.	02-02-2022	141/2022 dated 28.02.2022	The Proprietor, Shree Labdhi Prints 1301/A, Ashwanikumar Road, Opp. Vishama, Surat- 395 008.
12.	15-02-2022, 22-02-2022, 23-02-2022 & 26-02-2022	By e-mails	Mr. Kaleem Akhtar Mohammad Yusuf (Green Malegaon Drive) S. No. 97, P. No. 5+6, Tayyababad Malegaon, District- Nashik, Maharashtra - 423 203.

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Registrar
NGT (WZB), Pune